

Shortage of Water Supply in Sarojini Nagar, New Delhi

4534. SHRI GANGA CHARAN LODHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether there is acute shortage of water supply in Sarojini Nagar, New Delhi for the last many years;

(b) if so, the reasons for continuous shortage of water in this area; and

(c) the steps taken or proposed to be taken by Government to ensure normal water supply in the area on a permanent basis?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) and (b) Shortage of water is experienced in Sarojini Nagar due to overall shortage in the bulk supply of water in Delhi. The situation gets aggravated during summer months due to voltage fluctuations, power break-downs, less availability of raw water due to chokage of filtration plants, diversion of water for fire-fighting operations etc. The shortage is felt more in some parts of Sarojini Nagar, as the drawal of water from the Hasanpur and Palam reservoirs is rapid and, therefore, the required water levels are not maintained in these reservoirs from where the supply to these areas is regulated.

(c) The NDMC proposes to bore 5 tubewells in the area, after which it will be possible to maintain at least 3 hours supply in the morning and 2½ hours supply in the evening.

Import of Viscose Staple Fibre

4535. SHRI KARIA MUNDA: Will the Minister of TEXTILES be pleased to state:

(a) whether Government propose to allow free import of viscose staple fibre to control the prices of indigenous viscose staple fibre;

(b) if not, the reasons therefor; and

(c) the steps taken by Government to check the prices of viscose staple fibre?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Actual users of Viscose Staple Fibre are allowed to import it on Open General Licence.

(b) Does not arise.

(c) Government have issued Letters of Intent from time to time to create fresh capacities for viscose staple fibre and have also reduced import duty from 55% to 40% in the Budget 1950-51, to help viscose staple fibre become more freely available at competitive prices.

Development of Scheduled Castes

4536. SHRI SHEO SHARAN VERMA:

DR. BENGALI SINGH:

SHRI CHHEDI PASWAN:

SHRI KARIA MUNDA:

Will the Minister of WELFARE be pleased to state:

(a) the amount earmarked for the upliftment of SCs during the current Five Year Plan and the amount spent for the same during the previous Five Year Plans;

(b) the names of the Institutions which have obtained funds for this purpose during the last three years;

(c) whether these allocations have been properly utilised;

(d) if not, action taken against the guilty persons;

(e) whether Union Government propose to direct State Governments to grant rights to SCs by constituting Council for Scheduled Castes in SC dominated areas as has been done in Tripura; and

(f) if so, the details thereof?